

(6) A copy each of the following papers (Hindi and English versions) under sub-section (3) of section 43 of the Industrial Finance Corporation Act, 1948:—

(i) The Industrial Finance Corporation of India (Transaction of Business with specified Industrial concerns) Regulations, 1982.

(ii) The Industrial Finance Corporation of India General Regulations, 1982. [*Placed in Library. See No. LT-5659/82.*]

**REVIEWS ON AND ANNUAL REPORTS OF HINDUSTAN SALTS LTD., JAIPUR FOR THE YEAR ENDED 30-9-1981 AND SAMBHAR SALTS LTD., JAIPUR FOR THE YEAR ENDED 30-9-1981 AND TWO STATEMENTS FOR DELAY**

**SHRI JANARDHANA POOJARY:**  
On behalf of Shri Kalp Nath Rai I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 618A of the Companies Act, 1956:—

(a)(i) Review by the Government on the working of the Hindustan Salts Limited, Jaipur, for the year ended 30th September, 1981.

(ii) Annual Report of the Hindustan Salts Limited Jaipur, for the year ended 30th September, 1981 along with the Audited Accounts and the comments of the comptroller and Auditor General thereon. [*Placed in Library. See No. LT-5660/82.*]

(b) (i) Review by the Government on the working of the Sambhar Salts Limited, Jaipur, for the year ended 30th September, 1981.

(ii) Annual Report of the Sambhar Salts Limited, Jaipur, for the year ended 30th September, 1981 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned

at (a) and (b) above. [*Placed in Library. See No. LT-5661/82.*]

**12.10 hrs.**

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

MINUTES

**SHRI G. LAKSHMANAN** (Madras North): I beg to lay on the Table Minutes (Hindi and English versions) of the Forty-ninth to Fifty-second sittings of the Committee on Private Members' Bill, and Resolutions held during the current session.

**COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE**

MINUTES

**SHRI P. V. G. RAJU** (Bobbili): I beg to lay on the Table Minutes (Hindi and English versions) of the sitting of the Committee on Absence of Members from the Sittings of the House held on the 16th October, 1982.

**12.11 hrs.**

**COMMITTEE ON PUBLIC UNDERTAKINGS**

STATEMENT SHOWING FINAL REPLIES

**SHRI MADHUSUDAN VAIRALE** (Akola): I beg to lay on the Table (Hindi and English versions) of the Statement showing final replies in respect of Chapter V of Eighth Report of the Committee on Public Undertakings on Structure of Boards of Management of Public Undertaking and Allied Matters.

**COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES**

REPORTS OF STUDY TOURS

**SHRI A. C. DAS** (Jaipur): I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) of the Study Tours of the

[Shri A. C. Das]

Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

(1) Report of the Study Tour of the Study Group I of the Committee on its visit to Trivandrum, Kanyakumari, Tiruchirapalli, Neyveli, Pondicherry and Madras during September, 1982.

(2) Report of the Study Tour of the Study Group II of the Committee on its visit to Ahmedabad, Vadodara, Junagarh, Rajkot and Bombay during September, 1982.

12.12 hrs.

## PUBLIC ACCOUNTS COMMITTEE

HUNDRED AND FOURTH, HUNDRED AND TWENTY-FIRST AND HUNDRED AND TWENTY-SECOND REPORTS

SHRI SATISH AGARWAL (Jaipur): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:—

(1) Hundred and fourth Report on Action Taken by Government on the recommendations contained in their Eighteenth Report on Delhi Development Authority.

(2) Hundred and twenty-first Report on Excesses over Voted Grants and Charged Appropriations (1980-81) and Action Taken on Fifty-seventh and Sixty-first Reports.

(3) Hundred and twenty-second Report on Para 1 of the Report of Comptroller and Auditor General of India for the year 1979-80, Union Government (Civil) on All India Handicrafts Board.

12.13. hrs.

## COMMITTEE ON PUBLIC UNDERTAKINGS

FIFTY-SECOND AND FIFTY-THIRD REPORTS

SHRI MADHUSUDAN VAIRALE (Akola): I beg to present the follow-

ing Reports (Hindi and English versions) of the Committee on Public Undertakings:

(1) Fifty-second Report on Action taken by Government on the recommendations contained in the Twenty-sixth Report of the Committee on Housing and Urban Development Corporation Ltd.—Rural Housing.

(2) Fifty-third Report on Action Taken by Government on the recommendations contained in the Twenty-ninth Report of the Committee on Jessop & Co. Ltd.—Employment and Overhead.

## COMMITTEE ON PETITIONS

ELEVENTH REPORT AND MINUTES

SHRI AJIT KUMAR SAHA (Vishnupur): I beg to present the following Report and Minutes of the Committee on Petitions:—

(1) Eleventh Report (Hindi and English versions).

(2) Minutes of the Thirty-fourth to Thirty-sixth Sittings (Hindi and English versions).

## RAILWAY CONVENTION COMMITTEE

SEVENTH REPORT

SHRI D. L. BAITHA (Araria): I beg to present the Seventh Report (Hindi and English versions) of the Railway Convention Committee on 'Rate of Dividend for the years 1980-81 to 1983-84 and other Ancillary Matters.'

12.14 hrs.

STATEMENT CORRECTING ANSWER TO STARRED QUESTIONS NO. 302 DATED 22-10-1982 RE. SMUGGLING ACTIVITIES OF DIAMOND TRADERS

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO). Sir,